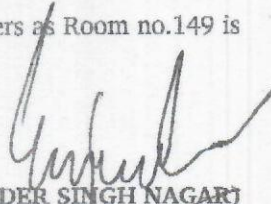


**OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs.) : DELHI**

As per the directions of the Ld. District & Sessions Judge (HQs.), Delhi, Sh. Raj Kumar, Ld. Presiding Officer, MACT-01 (West), Room No.149, THC shall hold his Court in Room No.266, Second Floor, Tis Hazari Courts w.e.f. 01.02.2019 till further orders as Room no.149 is to be handed over to PWD to carry out renovation work.

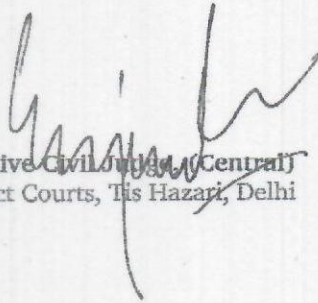
  
(GAJENDER SINGH NAGAR)  
Administrative Civil Judge, (Central)  
Tis Hazari Courts, Delhi

No. 9565-9610/CTB/THC/2019

Dated: 28 JAN 2019

Copy forwarded for information & necessary action to:-

1. The PS to Ld. District & Sessions Judge (HQs.), Delhi.
2. The PS to Ld. District & Sessions Judge (West) (Officiating), Delhi.
3. The Ld. Officer Incharge, Admn. I, II, III, Accounts, Pool Cars, General Branch, Copying Agency, Computer Branch, Record Rooms, Website Committee English/Hindi & Library, THC, Delhi.
4. The Ld. Presiding Officer, Court Room No.149, THC, Delhi.
5. The Ld. Chief Metropolitan Magistrate (Central/West), Delhi.
6. The Ld. Admn. Civil Judge (West District), THC, Delhi.
7. The A.O. (Judl.)/Incharge Judicial Branch, Administration Branch (I, II, III), Accounts Branch, R&I Branch and Filing Section, THC, Delhi.
8. The A.O. (Judl.)/Incharge, Care Taking Branch & Computer Branch, THC for necessary arrangements.
9. The PRO/APRO/Incharge, Facilitation Centre, Tis Hazari Courts, PHC, Saket, KKD, Rohini & Dwarka Court Complexes, Delhi.
10. Telephone Operator, Reception Office, THC, Delhi.
11. The Secretary, Bar Association, THC/PHC/Saket/KKD/Rohini & Dwarka Court Complex, Delhi/New Delhi.
12. The Assistant Engineer (Civil & Electrical), PWD to start renovation work in Court Room no.149, THC, Delhi.
13. Notice Boards, THC, Delhi.

  
Administrative Civil Judge (Central)  
District Courts, Tis Hazari, Delhi